

(ख) गत दो वर्षों में कितने श्रमिकों को प्रशिक्षित किया गया ?

ONGC will pursue further action in these areas.

ऊर्जा मंत्रालय के कोयला विभाग में राज्य मंत्री (श्री गार्गी शंकर मिश्र) : (क) और (ख). सूचना एकत्र की जा रही है और समा-पटल पर रख दी जायगी ?

Increase in price of drugs by drug manufacturing companies

Installation of new P.C.O.

3490. SHRI SYED MASUDAL HOS-SAIN: Will the Minister of COMMUNICATIONS be pleased to state State-wise names and details of those places where new public telephones will be installed during the current year?

3492. SHRI H. N. NANJE GOWDA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN): The information is being collected and will be placed on the table of the House later.

Experts from Italy to study technique of cementation of wells in Krishna-Godavari basin and Palk Straits

3491. SHRI SUBHASH CHANDRA BOSE ALLURI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that a team of experts from Italy will visit India to study the technique of cementation of wells which had posed some problems in the high currents in the Krishna-Godavari basin and in the Palk Straits; and

(b) if so, what are the details in this regard?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR): (a) and (b). A delegation from the ENI, a State owned company of Italy, visited India in February, 1982 and held detailed discussions, inter alia, with representatives of ONGC. Areas of mutual interest were identified and

(a) whether any drug manufacturing company can unilaterally increase the price of any product for which a licence has been granted by Government;

(b) whether in such circumstances Government can take any action under the law and if so, the penal action that can be taken in such cases;

(c) what machinery exists with Government to see that the price fixed by Government is changed from time to time so that the producers are not forced to produce drugs at a loss; and

(d) the number of cases that have come to Government's notice where the chemical pharmaceutical companies have unilaterally increased the price and the action taken by Government against each one of them?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) and (b). In regard to price controlled bulk drugs specified in the Drugs (Prices Control) Order 1979 (DPCO 1979) unilateral increase in price would amount to violation of the said order. Such violation is punishable under Essential Commodities Act, 1955 under which the DPCO, 1979 has been issued.

(c) and (d). The Drugs (Prices Control) Order, 1979 provides for a mechanism for revising prices of bulk drugs and formulations from time to time. As per the provisions of the Order the manufacturers are to submit applications for revision in the prices of bulk drugs and formulations. Such